

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 290/13, 291/13, 292/13, 235/13, 234/13 and 236/13**

**Dated: 28<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matters of :**

**Appeal No. 290 of 2013**

**ESP Urja Pvt. Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramanuj Kumar,  
Mr. Surjendu Sarkar Das,  
Mr. SiddharthAgrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal and  
Ms. Anushree Bardhan for R-2

**Appeal No. 291 of 2013**

**Azure Power (Gujarat) Pvt. Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramanuj Kumar,  
Mr. Surjendu Sarkar Das,  
Mr. SiddharthAgrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal and  
Ms. Anushree Bardhan for R-2

**Appeal No. 292 of 2013**

**Millennium Synergy (Gujarat) Pvt. Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramanuj Kumar,

Mr. Surjendu Sarkar Das,  
Mr. SiddharthAgrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal and  
Ms. Anushree Bardhan for R-2

**Appeal No. 235 of 2013**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms Poorva Saigal and  
Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Ramanuj Kumar,  
Mr. Surjendu Sankar Das, Mr. Siddharth  
Agrawal for R-2  
Ms. Meghana Aggarwal for GERC

**Appeal No. 234 of 2013**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Respondent(s) : Mr. Ramanuj Kumar,  
Mr. Surjendu Sankar Das, Mr. Siddharth  
Agrawal for R-2  
Ms. Meghana Aggarwal for GERC

**Appeal No. 236 of 2013**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Respondent(s) : Mr. Ramanuj Kumar,  
Mr. Surjendu Sankar Das, Mr. Siddharth  
Agrawal for R-2  
Ms. Meghana Aggarwal for GERC

## **ORDER**

Mr. M.G. Ramachandran, the learned counsel has finished his rejoinder submissions in Appeal Nos. 234, 235 and 236 of 2013 and his reply submissions in Appeal Nos. 290, 291 & 292 of 2013.

The learned counsel for the parties are directed to file their respective comprehensive Written Submissions on or before 07.11.2014 after serving copy on the other side.

***Judgment is Reserved.***

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**